

(d) to (f) Negotiations are an ongoing process. Currently negotiations are going on with multilateral and bilateral agencies such as the World Bank, Asian Development Bank and the Overseas Economic Cooperation Fund.

(g) and (h) Government have announced policy guidelines enabling the setting up of captive power plants by the industries themselves. Such plants are also allowed to sell surplus power to the grid on mutually agreed terms.

[Translation]

**Setting up of a Mega Power Project in Uttar Pradesh**

\*349. SHRI JAGAT VIR SINGH DRONA :  
PROF. OMPAL SINGH NIDAR :

Will the PRIME MINISTER be pleased to state :

(a) whether an agreement was signed with the multinational company named Pacific Electrical International Corporation of Canada, recently to set up a Mega power Project in Uttar Pradesh with a cost of Rs. 3800 crore;

(b) if so, the details alongwith location thereof; and

(c) the time by which the project is likely to be commissioned ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) and (b) A Memorandum of Understanding was signed between the Government of Uttar Pradesh and Pacific Electric Power Development Corporation of Canada on November 17, 1993 for setting up the Jawaharpur Thermal Power Project (2x400 MW) in the private sector in District Etah in Uttar Pradesh at an estimated cost of Rs. 3,800 crores.

(c) The project promoters have informed that, subject to their achieving financial closure by November, 1997, the project would be commissioned by the year 2001.

[English]

**Western Power Grid**

\*350. SHRI N.J. RATHWA : will the PRIME MINISTER be pleased to state :

(a) whether the Union Government have evolve any scheme for sharing of power among Western States from the Western Power Grid;

(b) if so, the details thereof; and

(c) the quantum of power in MW being provided to Gujarat from the Western Grid at present ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) and (b) Seventy five per cent of the installed capacity of the Central Generating Stations in the Western Region is allocated to the constituent States/UTs based on the Central Plan

Assistance and energy consumption during the preceding five years with each component having equal weightage. In addition, ten percent of the installed capacity is allocated to the "Home State" in which the Central Generating Station is located. The remaining fifteen percent of the installed capacity is allocated by the Central Government to the Public Sector Units. Power Intensive Units as well as to States having regard to the prevailing power supply position.

(c) The quantum of power allocated to Gujarat from Central Generating Stations in the Western Region is as under :

I. Share from allocated quota :

Name of the Station	Share (MW)
Korba (2100 MW)	357
Vindhyachal (1260 MW)	230
Kawas (645 MW)	184
Kakrapar (440 MW)	125
Gandhar (648 MW)	234

Sub-Total 1130

II. Share from unallocated quota : 171

III. Share from Tarapur Atomic : 160  
Power Station

Total 1461

**Rajasthan Atomic Power Plant**

\*351 SHRI GIRDHARI LAL BHARGAVA : Will the PRIME MINISTER be pleased to state :

(a) the number of Atomic Power Plants which have been decommissioned;

(b) whether Rajasthan Atomic Power Plant (RAPP) Unit I & II at Kota have been decommissioned;

(c) if so, whether these units are likely to be commissioned again for supply of power to Rajasthan;

(d) if so, the details thereof;

(e) the extent of deration of RAPP Units;

(f) whether the Government propose to allocate additional power in lieu of deration of RAPP Units;

(g) the schedule of commissioning of Unit III and Unit IV of RAPP at Kota;

(h) whether the Government are considering for allocation of entire power from Unit III and Unit IV of RAPP to Rajasthan in view of deration of RAPP-I & II and heavy deficit of power; and

(i) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) At present there are ten Atomic Power Plants in India. No unit under decommissioning.

(b) No, Sir, Unit-I of Rajasthan Atomic Power Station (RAPS) near Kota is under shutdown from February 1994 due to a heavy water leak from the Over Pressure Relief Device (OPRD) located in an inaccessible area. Unit-2 has been shutdown from 1st August, 1994 for inservice inspection and onmass replacement of coolant channels and upgradation of systems.

(c) and (d) The leak from the Over Pressure Relief Device (OPRD) has been successfully fixed RAPS-I is expected to be recommissioned shortly after receiving requisite clearance from the Atomic Energy Regulatory Board. RAPS-2 is proposed to be recommissioned during 1998 after completion of the replacement of coolant channels and upgradation of systems.

(e) RAPS units-1&2 have been derated to 100 MWe and 200 MWe respectively from the original installed capacity of 220 MWe each.

(f) There is no proposal for allocation of additional power in lieu of deration of RAPS Units.

(g) Unit-3&4 of RAPP are expected to be commissioned during 1998-99.

(h) and (i) Government of India has so far not taken a decision about the allocation of Power from the RAPP-3&4. This will be decided on the eve of commissioning of the Units.

#### Spurious LPG Cylinders

\*352 SHRI MOHAN RAWALE : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware that the number of locally manufactured gas cylinders and regulators have risen sharply in the metros;

(b) if so, the details thereof;

(c) whether these fake cylinders and regulators are highly dangerous and can cause a disaster at any time; and

(d) if so, the steps taken or contemplated by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) :

(a) No such case has been reported.

(b) Not applicable in view of (a) above.

(c) Yes, Sir. If such equipments are put into use, they may prove to be dangerous.

(d) As stated in (a) above no case of circulation of spurious cylinder/regulators have been reported in the metros recently. However, such cylinders are normally detected at bottling plants where such equipments are deshaped and crushed, so that they may not come back into circulation. In case of such non-standard cylinders and regulators detected at plants and whenever the source is identified as distributor, transporter etc, debits are raised at penal rates on the distributors, transporter concerned, which acts as a deterrent.

[Translation]

#### LPG Distribution

\*353. SHRI BACHI SINGH RAWAT 'BACHDA' : Will the PRIME MINISTER be pleased to state :

(a) whether LPG distribution agency in Kumaon division is with the Kumaon Mandal Vikas Nigam;

(b) the other institutions which own gas distribution agencies;

(c) whether the Government propose to handover the distribution of LPG in Kumaon division to some Non-Governmental Organisations; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) Yes, Sir.

(b) Oil Marketing Companies have not yet appointed any other institution for distribution of LPG in the Kumaon Hills.

(c) to (d) As yet, there is no proposal to change the existing policy of allotment of LPG distributorships in Kumaon Region. Locations meeting Oil Industry's viability norms are allotted through normal selection procedure of issue of advertisement and selection of the candidates by the competent selection authority on the basis of interviews. As per past policy, other locations are allotted to Kumaon Mandal Vikas Nigam subject to product availability.

#### Construction carried out by NBCC

\*354. SHRI RAJENDRA AGNIHOTRI : Will the PRIME MINISTER be pleased to state :

(a) whether many buildings, roads and bridges are being constructed by the National Buildings Construction Corporation Limited in Uttar Pradesh;

(b) if so, the details thereof;

(c) the expenditure incurred on all these projects during each of the last three years and till date;

(d) the details of projects completed and lying incomplete at present; and